number 4672 dated 19 August, 2014 wherein it was suggested that the Ministry should target the severely malnourished or anaemic children and women marking all the geographical areas and the affected social groups so that the project can be taken up in a more focussed and targeted manner; and

(b) whether the Ministry would take up the matter with the Planning Commission to ensure that the list of family below poverty line must also have incidence of anaemia and malnourishment as one of the indicators, as incidence of anaemia and malnourishment is the first sign of poverty?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The targeted approach to address malnutrition and anaemia is adopted under National Health Mission of Government of India. A total of 184 districts have been identified by National Health Mission for intensified efforts where overall indicators related to health of mother and children are weak. Besides this, various social groups namely tribal groups, migrant pockets and marginalized population are also targeted for focus attention through outreach camps and mobile medical units. A line list of all severely anaemic pregnant mothers is also maintained by ANM and these mothers are followed up for providing comprehensive treatment of anaemia. These efforts are in addition to mass Iron and Folic Acid supplementation of all pregnant and laciating women, adolescent girls and under five children. Similarly, severely malnourished children are identified at Anganwadi centres by regular growth monitoring and accordingly provided double ration under Supplementary Nutrition Programme (SNP) of Integrated Child Development Scheme (ICDS), Ministry of Women and Child Development. The severe acute malnourished children with medical complications are also being treated at the Nutrition Rehabilitation Centres (NRCs) established under National Health Mission. These children are further followed up by ASHA workers.

(b) No, there are multiple reasons for anaemia and malnutrition beside non availability of food due to poverty. The other reasons are related to hygiene, health seeking behaviour and nutrition practices. Therefore taking up this matter with the Planning Commission may not serve the purpose.

## Monitoring of CSR activities

- \*124. SHRI KALPATARU DAS: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) whether Government is considering to have a Regulatory and Monitoring Authority to regulate and monitor Corporate Social Responsibility (CSR) activities by different Public Sector Undertakings (PSUs)/Companies; and

(b) if not, whether Government will consider to have one such authority?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) and (b) Government has taken a decision, in principle, to constitute a High Level Committee to suggest measures for proper assessment and progress of Corporate Social Responsibility (CSR) initiatives by Companies including Government Companies. The Terms of Reference (ToR) and composition of the proposed Committee are being finalised.

## Drug resistant malaria mosquitoes

- \*125. SHRI MD. NADIMUL HAQUE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that malaria mosquitoes in some districts of West Bengal have been found to be drug resistant, if so, the details thereof;
- (b) whether any specific study has been conducted by the Ministry in this regard, if so, the details thereof; and
  - (c) the details of steps that have been taken by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) Malaria mosquito species *Anopheles culicifacies* was observed to be resistant against insecticide, namely DDT in the Districts of Bankura, Midnapur, Purulia and Birbhum of West Bengal in a study during 2009-10, conducted by National Institute of Malaria Research (NIMR) New Delhi, an ICMR institute. The said study was funded by National Vector Borne Disease Control Programme (NVBDCP).

(c) In view of the above fact, the alternate insecticide like synthetic pyrethroid is being used through distribution of Long Lasting Insecticidal Net (LLINs) treated with synthetic pyrethroid to West Bengal including these districts during 2009 to 2012. In addition, DDT use is continued at present due to reduction in malaria cases. However, this will be reviewed based on expert opinion.

## Money collected by Ponzi companies in West Bengal

- \*126. SHRI RITABRATA BANERJEE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that 136 Ponzi companies apart from Saradha have collected a huge amount of money from the people of West Bengal;